

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA No. 661 of 2016 IN
APPEAL NO. 264 OF 2015**

Dated: 30th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**SKS Power Generation (Chhattisgarh) Ltd. Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Prabal Mehrotra

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R.1

Ms. Swapna Seshadri for R.3

Mr. Deepak Khurana for R.12

Mr. P.K. Singh for R.11

Mr. Puneet Jain
Mr. Abhinav Gupta for R.2

Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Nimesh Kr. Jha for R.10

ORDER

**IA No. 661 of 2016
(Appl. for urgent listing)**

List the Application on **05.01.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**